



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.12.2023

NOTICE

Please take notice that the following matters listed in Court-III on 22.12.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 30 of 2019 (PH)	SAAR IT Recourses Pvt Ltd & Ors. Vs. Competition Commission of India & Anr. With	Neha Mishra	Rishad A. Chowdhury-R1 Choudhary Ali Zia Kabir-R2
2.	Competition App. (AT) No. 39 of 2019 (PH)	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr. With	Santosh Kumar	Rishad A. Chowdhury
3.	Competition App. (AT) No. 80 of 2019 (PH)	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors. With	Kush Chaturvedi	Uddyam Mukherjee

4.	Competition App. (AT) No.10 of 2020 (PH)	Chetan G Pathare Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi	Rishad A Chowdhury
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By order of Hon'ble Chairperson
-Sd/-
Registrar